NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.61/ BB/2017	-	For Compliance	Rule-6 of IB	Thyssenkrupp Systems Engineering GmbH Vs Avasarala Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER
REPRESENTATION TO WHOM

1. SHRISTI
WIDGE
8197998286

Counsel for petitioner is present. The Tribunal informed, before admission notice is necessary to be issued. Counsel for petitioner has no objection for ordering notice to the respondent before admission.

Registry to prepare notice and the petitioner to collect notice from the Registry and serve on the respo0ndent.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)